## Quantity of Sugar etc. Supplied to Guiarat

491. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Gujarat State is being supplied foodgrains, edible oils and sugar according to their requirements;

(b) whether the quantity of these items are being supplied on the basis of population census figure of 1986 instead of 1991;

(c) whether there is any proposal to increase their quota as required by the State Government on the basis of census figures of 1991; and

(d) if so, the measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUP-PLIES AND PUBLIC DISTRIBU-TION (SHRI **KAMALUDDIN** AHMED): (a) to (d) The allocations of the rice, wheat and imported Pool to edible oils from Central States/UT's including Gujarat for distribution through PDS are made on a month to month basis taking into account factors like the stock position in the Central Pool, market availability of these commodities past offtake and inter-se requirements of the States/UTs.

Allocation of levy sugar to States/ UTs is made on a uniform norm of 425 grams per capita monthly availability for the projected population as on 1-10-1986.

Allocation from Central Pool is only supplemental in nature, and is not intended to meet the total requirements of the States/UTs. Setting up of Public Corporations

492. SHRI CHITTA BASU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up public Corporations in addition to Prasar Bharati; and

(b) if so, the justification thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-TION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) The Government are committed to offer to public Corporations, which conform to parameters to be laid down by law, broadcasting and telecasting rights and to allow them to compete with Prasar Bharati. This is considered imperative because of the growing information needs of the country and in the backdrop of the technological advancements which have made irrelevant the existing monopoly over the electronic media.

## [Translation]

## Setting up of pollution free industries in Agra

493. SHRI BHAGWAN SHAN-KAR RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under the Government's consideration to set up pollution free industries in Agra for industrial development and to check the rising unemployment; and

(b) if so, by what time the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) With a view to promoting the economic development of ecologically sensitive regions like Agra-Mathura region, Government encourages setting up of non-polluting industrics, such as Electronic Industry. Several